- 7. Karnataka
  - 8. Kerala
  - 9. Maharashtra
  - 10. Madhya Pradesh
  - 11. Orissa
  - 12. Puniab
  - 13. Rajasthan
  - 14. Tamil Nadu
  - 15. Uttar Pradesh
  - 16. West Bengal

## Union Territories

- 1. Chandigarh
- 2 Delhi
- 3. Goa
- 4. Minicoy Islands
- (b) No, Sir.
- (c) Does not arise.

## Clearance of unsold stocks of N.T.C.

- 351. SHRI K. T. KOSALRAM: the Minister of COMMERCE be pelased to state:
- (a) the value and quantity of unsold stocks of controlled cloth lying with the National Textile Corporation;
- (b) the steps being taken to collect Rs. 30 crores locked up with the National Cooperative Consumers' Federation for cloth purchases; and
- (c) the steps being taken to clear the unsold stocks of N.T.C.?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) According to National Textile Corporation, as on May, 1982, the value of unsold stock of controlled cloth comprising approximately 37,800 bales lying with NTC mills, was about Rs. 26.50 crores.

- (b) The amount due from National Cooperative Consumers' Federation to tional Textile Corporation is not Rs. 30 crores. NTC is in constant touch with NCCF for obtaining the payment of such amounts as have fallen due.
- (c) NTC has offered discount ranging from 21 per cent to 71 per cent to NCCF for the benefit of the ultimate consumer. In addition, a number of State Governments have relaxed restrictions imposed on the distribution of controlled cloth. NTC has also been permitted to sell controlled cloth to State Civil Supplies Corporations and other approved agencies.

## Organisations engaged in research and development for defence needs

- 352. SHRI B. D. SINGH: Will the Minister of DEFENCE be pleased to state:
- (a) what are the organisations which are presently engaged in the research and development for defence needs;
- (b) which of the research organisations have since been closed down stating the reasons for their closure and the period for which these research organisations functioned after their inception and the particular aspect of research in which these organisations were engaged; and
- (c) whether any critical appraisal of the research efforts has been made with a view to assessing the achievements and to pin-point the shortcomings in the way of making progress; if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) The Defence search and Development Organisation (DRDO) with a net work of 38 main laboratories/establishment spread all over India is engaged in research and development for Defence.

(b) In so far as DRDO is concerned, there are no laboratories/establishments which have been closed.